

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

***SPECIALISED EDUCATIONAL PROGRAMME ON –
JUVENILE JUSTICE (CARE & PROTECTION OF CHILDREN) ACT, 2015
(Through online and other modes of telecommunications including Videoconferencing)***

DATE: 28th November, 2020

PROGRAMME

SESSION	TIME	TOPICS
I	2.30 pm to 2.40 pm	Inaugural session By: Director, MPSJA
II	2.45 pm to 3.45 pm	Understanding the child & adolescent psychology and development; child friendly terminology and child friendly procedures for dealing with cases of children in conflict with law By: Dr. Bino Thomas, Assistant Professor, Psychiatric Social Work, Consultant, Child and Adolescent Psychiatry Services, NIMHANS, Bengaluru
TEA BREAK (3.45 pm to 4:00 pm)		
III	4.00 pm to 5.30 pm	Discussion on – Law relating to age determination, bail and preliminary assessment By: Smt. Anu Singh, O.S.D., MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR